



F.No. FU-21/2020-FSC
Government of India
Ministry of Power

Shram Shakti Bhawan, Rafi Marg
New Delhi dated 28.04.2020

To

Generating Companies (As per list Annexed)

Subject: Reducing import of coal for blending purpose and replacing it with domestic coal - reg

It is hereby advised that all the Generating companies (Gencos) who are importing coal for blending purpose may make best efforts to replace their imports with domestic coal. In case of difficulty in getting the requisite quantity and quality of coal from the coal companies or any logistical bottlenecks, the Ministry of Power /Central Electricity Authority (CEA) may please be informed by the concerned Gencos. The matter will be taken up with the appropriate institution so that the problem can be resolved. Thermal Power Plants are exhorted to import coal for blending purposes, if and only if, the requisite quantity and quality of domestic coal is not made available.

2. Shri Mohammad Afzal, Director (Fuel Management), CEA (Contact details Cell Number: 9868061039, Email: afzal_mdp@nic.in) is hereby nominated as Nodal Officer from CEA to co-ordinate with Gencos and all concerned agencies in this endeavour.
3. This issues with the approval of Hon'ble MoS(IC) for Power.

(S. Majumdar)
Under Secretary to the Govt. of India
Tel: 2335 6938

Copy to:

- I. Chairman, CEA
- II. Member, Planning, CEA
- III. Md. Afzal, Director (FM), CEA, the Nodal Officer.

Generating Companies

1. CMD, NTPC
2. CMD, MPPGCL
3. CMD, GSECL
4. CMD, MSPGCL
5. CMD, APPDCL
6. CMD, WBPDCL
7. CMD, TANGEDCO
8. KPCL
9. TORRENT Power
10. Adani Power
11. VEDANTA Power
12. TSPL
13. NABHA POWER
14. GMR Energy
15. Reliance Power
16. JINDAL POWER
17. Haldia Energy Ltd
18. THERMAL POWERTECH
19. KSK
20. RATTAN INDIA
21. ADHUNIK POWER
22. HNPCL
23. Sembcorp Power
24. Vedanta-Balco
25. GVK
26. Tata Power
27. Dhariwal Infrastructure Ltd.
28. MB Power
29. Hindustan Power
30. TRN Energy
